

3-8-92

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Mr. V.M. Bendre, Counsel, for Mr. V.M. Pradhan for the applicant.
Mr. R.K. Shetty Counsel for the respondents.
List before the Registrar on 4-9-92 for reply and direction.


(M.Y. PRIOLKAR)
M(A)


(S.K. DHAON)
V.C.

MP NO. 745/92
for withdrawal
of O.A. 57/92
fixed on 4/9/92
1885
1/9.

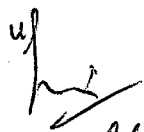
Dated: 4-9-92

Mr. R.K. Shetty, Counsel
for the respondents

We have received an application from the applicant praying that this application may be disposed off as withdrawn. Accordingly this OA is dismissed as withdrawn.

4/9/92
order/Judgment despatched
to Applicant/Respondent(s)
on 15/9/92


21/9/92


(M.Y. Priolkar)
M(A)


(S.K. Dhaon)
V.C.